

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA) 272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 05.09.2018

Coram:

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioners : -

For the Respondents : -

ORDER

By Order of the Bench, the matter is listed on 18.09.2018.

Sdl-

(Nirmala Vincent)
Court Officer

05.09.2018
Aarti